

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD  
BENCH ALLAHABAD**

(ALLAHABAD THIS THE 7<sup>th</sup> DAY OF DECEMBER, 2018)

**Present**

**HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

**Original Application No.330/00622 OF 2014**  
(U/S 19, Administrative Tribunal Act, 1985)

Sanat Kumar Chaubey, Son of Late Ram Mandir Chaubey, Posted as Postal Assistant, Varanasi Cantt., Post Office, Varanasi.

.....Applicant

**V E R S U S**

Union of India through Secretary, Ministry of Telecommunication, New Delhi and Others

.....Respondents

Advocates for the Applicant:- Shri Santosh Kumar Pandey(Not Present)

Advocate for the Respondents:- Shri N.P. Shukla

**ORDER**

**(DELIVERED BY HON'BLE MR. MOHD. JAMSHED, MEMBER (A))**

List Revised. None present for applicant. Shri N.P. Shukla, learned counsel for the respondents is present.

2. On perusal of file it appears that on the last dates also i.e. on 06.03.2018, 13.04.2018, 13.07.2018 and 14.11.2018 the applicant was not present to pursue the case. Today also no one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original application is dismissed in default and for non-prosecution. No Costs.

**(MOHD. JAMSHED)**  
**Member-A**

/neelam/